COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 227 OF 2016

Dated: 18th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Jharkhand Urja Sancharan Nigam Ltd. ... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar

Mr. Aabhas Parimal Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Farrukh Rasheed

Mr. D.P. Mohanty for R-1

ORDER

List the matter on <u>07.09.2017</u>. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt